

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No.70 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SH. R. VARADHARAJAN
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017**

NAME OF THE COMPANY: Mr. Sanjay Goel Vs. M/s Majestic Buildcon Pvt.
Ltd.

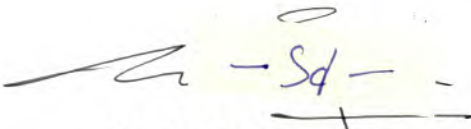
SECTION OF THE COMPANIES ACT: 241/242

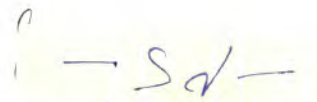
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Devendra Singh, Advocate for Respondent No.2 Ms. Karishma Jaiswal, CS			
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ORDER

Re-notify this case on 10.10.2017.


(S. K. Mohapatra)
Member (T)


(R. Varadharajan)
Member (J)